

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 238 of 2014

Dated: 20th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Chhattisgarh State Power Generation Co. Ltd.Appellant(s)
Versus**

**Chhattisgarh State Electricity Regulatory Commission
.... Respondent(s)**

Counsel for the Appellant (s) : Ms. Suparna Srivastava
Ms. Anushka Arora

Counsel for the Respondent (s) : Ms. Swapna Seshadri for R-1

ORDER

The written submissions by the rival parties have already been filed.

Post this appeal for hearing on **10.12.2015**.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

Jps/vg